

(c) Newspapers having an annual entitlement of upto 200 MT are allotted 100% imported newsprint. Newspapers whose entitlement exceeds 200 MT are allotted indigenous newsprint and imported newsprint in a fixed ratio which is determined on year to year basis.

[Translation]

Irregularities in the Purchase of Rice by FCI in Rampur (U.P.)

3187. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state :

(a) whether complaints were received about the purchase of sub-standard rice by the Food Corporation of India in Rampur (Uttar Pradesh) ;

(b) if so, the action taken thereon ;

(c) whether the proportion of broken rice was found in excess of the approved quantity during the investigation ; and

(d) if so, the action taken in this regard to check the recurrence of such incidents in future ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOD) : (a) No complaint has been received about the purchase of substandard rice in Rampur (Uttar Pradesh) during the current marketing season 1990-91.

(b) to (d) Do not arise.

Outstanding amount against Sugar Mills

3188. SHRI SIMON MARANDI : Will the Minister of FOOD be pleased to state :

(a) whether large amount of the sugarcane producing farmers is outstanding against various sugar mills ;

(b) if so, the State-wise outstanding amount of the farmers against these mills in various regions during 1989, 1990 and 1991, year-wise, along with the number of farmers thereof and the percentage of the interest paid to the farmers at the time of making payments to them and the total amount of interest paid thereof ; and

(c) the steps taken by the Government to have the farmers paid their outstanding prices of sugarcane in the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOD) : (a) to (c) A statement showing Statewise amount of cane price arrears and the amounts overdue on which interest is payable to growers, for the sugar seasons 1988-89, 1989-90 and 1990-91, as on 15th June each season, is given in the attached statement.

Information regarding the number of farmers in each region/State to whom the aforesaid outstanding amounts are due, the percentage of interest paid to the farmers by sugar mills and the total amount of interest paid thereof is not available with the Central Government.

Ensuring timely payment of cane price is primarily the responsibility of the State Governments who have got the necessary powers and field organisations to enforce such payments. Central Government has requested the State Governments to take requisite steps to liquidate the cane price arrears.

STATEMENT

State-wise Amount of Cane Price Arrears and the Amount Overdue for the Sugar Seasons 1988-89, 1989-90 and 1990-91: as on 15th June each Season, compiled on the basis of available Reports from the Sugar Factories

(Rs. in lakhs)

Sl. No.	Name of State/Zone	1988-89		1989-90		1990-91	
		Cane Price arrears	Amount over due	Cane Price arrears	Amount over due	Cane Price arrears	Amount over due
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Punjab	243.18	143.40	1025.63	331.70	1517.15	1517.14
2.	Haryana	57.79	41.76	583.11	278.34	1266.75	973.93
3.	Rajasthan	30.35	30.35	0.10	0.10	227.17	225.50
4.	West Uttar Pradesh	148.34	101.08	2127.84	720.74	4062.54	2967.76
5.	Central Uttar Pradesh	373.98	324.97	3441.44	1457.88	5524.92	5065.44
6.	East Uttar Pradesh	503.93	265.94	1609.70	1310.83	4943.93	4534.11
	Total Uttar Pradesh	1026.25	691.99	7178.98	3489.45	14531.39	12567.31
7.	Madhya Pradesh	25.01	1.92	76.38	76.36	602.03	579.83
8.	Gujarat (South)	226.22	170.25	84.95	—	1906.96	559.63
9.	Saurashtra	—	—	23.86	23.86	170.88	116.72
	Total Gujarat	226.22	170.25	108.81	23.86	2077.84	676.35
10.	South Maharashtra	135.55	60.94	1422.08	153.81	858.56	647.11
11.	North Maharashtra	241.41	36.58	1262.67	366.11	1592.99	1309.44
	Total Maharashtra	376.96	97.52	2684.75	519.92	2451.55	1956.55
12.	Bihar	1625.00	1602.06	2151.37	1953.71	5537.56	5537.55
13.	Assam	2.51	2.51	2.43	2.43	0.95	0.95
14.	Andhra Pradesh	340.47	137.82	474.40	303.80	1149.43	1149.43
15.	Karnataka	453.72	191.93	420.46	394.83	1358.58	1076.71
16.	Tamil Nadu	529.10	20.95	337.17	31.80	1239.20	620.85
17.	Kerala	0.15	0.15	0.52	0.52	0.08	0.08
18.	Orissa	0.53	0.53	1.97	1.97	71.49	71.49
19.	West Bengal	3.55	3.55	—	—	4.82	3.55
20.	Nagaland	30.94	—	—	—	42.39	42.39
21.	Pondicherry	21.17	0.30	5.05	5.05	2.34	2.34
22.	Goa	0.23	0.23	0.17	0.17	72.84	72.84
ALL INDIA:		4993.13	3137.22	15051.30	7414.01	32153.56	27074.79

Ban on the Supply of Mustard Oil

3189. SHRI PHOOL CHAND VERMA: Will the PRIME MINIS-

TER be pleased to state:

(a) whether the Government have imposed a ban on the supply of mustard oil for the production of vegetable